

responsibility has been bestowed upon the producers, importers and brand owners for collection of used multi-layered plastic sachet or pouches or packaging.

(c) Solid Waste Management Rules, 2016 has specific provision to integrate informal waste pickers in waste management system.

(d) and (e) Does not arise in view of (c) above.

Climate Change Fund

1327. SHRIMATI RAJANI PATIL:

KUMARI SELJA:

SHRI DARSHAN SINGH YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of India's contribution/participation in UNFCCC's Green Climate Fund introduced to tackle climate change;

(b) whether Government has any proposal to introduce a Climate Change Fund within India as well for implementing climate change strategies; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) Green Climate Fund (GCF) has been set up under the United Nations Framework Convention on Climate Change (UNFCCC) as an operating entity of financial mechanism of the Convention. The funds for GCF are received primarily from developed country Parties to the Convention and some other sources including public and private. Proposals for accessing the GCF funds have to be submitted by National Designated Authority (NDA) of respective countries. India has submitted a project titled, "Ground water recharge and solar micro-irrigation to ensure food security and enhance resilience in vulnerable tribal areas of Odisha" to GCF for funding of 37.45 million US Dollars.

(b) and (c) Government of India has approved following funds to implement climate change strategies: (1) A 'National Adaptation Fund' to support adaptation actions to combat the challenges of climate change in India was introduced in the year 2014-15; (2) National Clean Environment Fund (NCEF) was created in 2010-11 to finance clean energy and environment initiatives, and to fund research in the area of clean energy and environment by levying a cess on coal produced/imported.